

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:1142

ANSWERED ON:30.11.2005

LOAN FROM WORLD BANK FOR BHARAT NIRMAN PROGRAMME

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**Will the Minister of PLANNING be pleased to state:**

- (a) whether the Union Government has sought loan from the World Bank for the Bharat Nirman Programme as reported in the Hindi daily Navbharat Times dated August 24, 2005;
- (b) if so, the details thereof;
- (c) the States in which the Bharat Nirman programme has been launched;
- (d) the details of the progress made in achieving the physical targets under the Programme till date, State-wise;
- (e) the manner in which the programme is being monitored;
- (f) whether the private sector is proposed to be involved in the Programme;
- (g) if so, the areas identified for the private sector;
- (h) the main bottlenecks identified in the successful implementation of the programme; and
- (i) the steps taken/ proposed to be taken to overcome those bottlenecks?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M.V. RAJASEKHARAN)

(a) & (b): During the discussions which the World Bank President had in the Planning Commission on 19th August 2005, the broad features of Bharat Nirman were explained to him. The details in respect of World Bank Projects which are reflected in the Country Assistance Strategy of the World Bank and may fall under the scheme of Bharat Nirman are as under:

I) Rural Roads Sector:

S.No.	Project	Sector	Loan (IBRD)/ Credit (IDA) Amount	Remarks
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1.	Rural Roads Project	II Central	US \$ 500 million - Blend	Posed to the World Bank
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II) Water Sector Restructuring:

S.No.	Project	Sector	Loan (IBRD)/ Credit (IDA) Amount	Remarks
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1.	Tamil Nadu Water Resources Consolidation Project	Water State	US \$ 150 million - Blend	Posed to the World Bank
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2. Dam rehabilitation and

improvement Central US \$ 200 Posed to the  
million - IBRD World Bank

3. Hydrology II Project Central US \$ 105 Approved by  
million - IBRD the World Bank  
but agreement  
is yet to be  
signed

Total US \$ 455  
million

### III) Rural Water Supply Sector:

S.No.	Project	Sector	Credit (IDA)	
	Amount	Remarks		

1.	Punjab Rural Water Supply and Sanitation million	State World Bank	US \$ 100	Posed to the
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2.	Tamil Nadu Rural Water Supply and Sanitation million	State World Bank	US \$ 150	Posed to the
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3.	Uttaranchal Rural Water Supply and Sanitation million	State World Bank	US \$ 100	Posed to the
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4.	National Rural Water Supply and Sanitation million	Central World Bank	US \$ 200	Posed to the
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Total S \$ 550  
million

(c) & (d): The agenda of Bharat Nirman involves both on-going programmes and upscaling some of the on-going programmes like Rajiv Gandhi Gramin Vidhyutikaran Yojana, Accelerated Irrigation Benefits Programme, Accelerated Rural Water Supply Programme, Pradhan Mantri Gram Sadak Yojana, Indira Awas Yojana and use of Universal Service Obligation Fund for village public telephone. The state-wise physical and financial targets under the various above programmes for the current year 2005-06, which is the first year of Bharat Nirman, are given in Annexure 1 to 6.

(e): The Committee on Rural Infrastructure set up under the Chairmanship of the Prime Minister is monitoring the implementation of Bharat Nirman. While the agenda of Bharat Nirman is not new, the effort here is to impart a sense of urgency to the goals set out, make the programme time-bound, transparent and accountable.

(f) & (g): The fund requirements for Bharat Nirman will be met through an appropriate mix of budgetary support by the Centre and States, external aid, market borrowing and beneficiary contribution (in some cases). The terms of reference to the Committee on Rural Infrastructure include developing innovative financing agreements for complementing public investment. At present the principal implementing agencies are either Government bodies or PSUs.

(h) & (i): Since Bharat Nirman is in the first year of implementation, no statement can be made in this regard. However, if bottlenecks arise, these would be brought to the notice of the Committee on Rural Infrastructure for resolution.

### Annexure 1

Sub-component: Irrigation

Goal: One crore (10 m.ha.) of additional irrigation capacity through

Major & medium irrigation : 4.2 m.ha.  
Minor irrigation schemes : 2.8 m.ha.

- Surface water : 1 m.ha.
- Ground water : 1 m.ha.

Enhancing utilization of completed projects : 2.00 m.ha.

- ERM of major & medium projects: 1 m.ha.
- Repair, renovation & restoration of water bodies/ ERM of MI schemes: 1 m.ha.

Ground water development in area with unutilized potential for benefit of small & marginal farmers and tribals - dalits : 1.00 m.ha.

State governments have been requested to work out year-wise targets. Central assistance being extended to states under Accelerated Irrigation Benefits Programme to complete `last mile` major and medium projects and also for minor irrigation in special category states/ areas. Status of releases in 2005-06 are as under:

(Rs crores)

S.No.	State	Ceiling	Releases of grant (including loan and component made till grant) 31.10.2005
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1.	Andhra Pradesh	600	17.889
2.	Arunachal Pradesh	20	
3.	Assam	35	7.245
4.	Bihar	75	10.764
5.	Chattisgarh	100	
6.	Goa	5	
7.	Gujarat	1000	162
8.	Haryana	25	3.3405
9.	Himachal Pradesh	25.69	7.011
10.	Jammu & Kashmir	40	7.8903
11.	Jharkhand	31	
12.	Karnataka	400	53.4078
13.	Kerala	50	
14.	Madhya Pradesh	750	13.4457
15.	Maharashtra	800	8.634
16.	Manipur	18	3.15
17.	Meghalaya	4	
18.	Mizoram	10	4.5
19.	Nagaland	8	
20.	Orissa	330	71.1984
21.	Punjab	50	4.6965
22.	Rajasthan	400	29.8035

23. Sikkim	1.5	0.3375
24. Tamil Nadu	5	
25. Tripura	20	
26. Uttar Pradesh	275	30.774
27. Uttaranchal	30.5	16.902
28. West Bengal	40	

## Annexure 2

Sub-component: Rural Electrification:

Goal: Every village to be provided electricity: remaining 1,25,000 villages. In addition 23 million households to be also provided with electricity.

For 2005-06, the target is to cover 10674 villages in West Bengal (938), Bihar (556), Uttar Pradesh (9180). An allocation of Rs.1100 cr. has been made for the programme in 2005-06. 496 villages in Uttar Pradesh & 521 villages in Bihar have been electrified till November, 2005.

Funds released: (Rs in lakhs)

1. Uttar Pradesh	639.96
2. Bihar	200.24
3. West Bengal	114.49

## Annexure 3

Sub-component: Housing

Goal: 60 lakh houses to be constructed for rural poor  
 Programme: Indira Awas Yojana  
 Progress in 2005-06

(Rs crores)

S.No. States Physical (No.of Dwelling) Financial

Target Achievement \$ Central Allocation Central Releases

1 Andhra Pradesh	130130	40606	243.99	123.73
2 Arunachal Pr.	4603	1207	9.49	4.91
3 Assam	101790	40190	209.94	109.81
4 Bihar	384111	131780	720.21	256.21
5 Chhatisgarh	20124	2648	37.73	26.09
6 Goa	801	372	1.50	0.86

7	Gujarat	63819	12304	119.66	48.22
8	Haryana	8960	2941	16.80	11.19
9	Himachal Pr.	2873	324	5.93	4.12
10	J&K	8924	553	18.41	10.13
11	Jharkhand	34261	16668	64.24	53.84
12	Karnataka	50136	21066	94.00	51.39
13	Kerala	27880	12928	52.28	30.22
14	Madhya Pradesh	40022	18369	75.04	57.60
15	Maharashtra	78478	27125	147.15	85.61
16	Manipur	3996	0	8.24	2.95
17	Meghalaya	6959	2202	14.35	3.36
18	Mizoram	1483	466	3.06	1.65
19	Nagaland	4605	2896	7.73	4.13
20	Orissa	75465	23779	141.50	79.40
21	Punjab	11081	3194	20.78	13.14
22	Rajasthan	32070	8690	60.13	34.91
23	Sikkim	881	160	1.82	1.26
24	Tamil Nadu	52101	12107	97.69	54.26
25	Tripura	8967	337	18.49	10.32
26	Uttar Pradesh	172527	49841	323.49	193.09
27	Utttaranchal	7863	6806	16.22	10.81
28	West Bengal	104098	54266	195.18	119.75
29	A&N Islands	1238	30	3.09	0.00
30	D&N Haveli	206	0	0.52	0.00
31	Daman & Diu	92	6	0.23	0.00
32	Delhi				
33	Lakshdweep	80	1	0.20	0.20
34	Pondicherry	617	52	1.54	0.00
35	Total (All India)	1441241	493914	2730.63	1403.16

§: Achievement in most of the States are upto September 2005.

#### Annexure 4

Sub-component: Rural Drinking Water Supply  
Goal: 55067 uncovered habitations to be covered. Slipped back and water quality problems to be addressed  
Programme: Accelerated Rural Water Supply  
Progress in 2005-06 (upto September, 2005)

(Rs crores)

S. No.	States	Physical (No.of habitations)	Financial	
	Target Allocation	Achievement	Central Central Releases	
1	Andhra Pradesh	2974	852	
2	Arunachal Pradesh	397	27	210.32 125.13
3	Assam	1871	885	90.60 49.96
4	Bihar	1623	33	152.80 84.25
5	Chhatisgarh	4000	3640	153.24 76.62
6	Goa	1	0	51.54 29.52
7	Gujarat	1059	581	1.93 0.00
8	Haryana	791	35	123.39 65.80
9	Himachal Pradesh	1336	688	35.90 17.95
10	J&K	479	122	106.05 53.02
11	Jharkhand	2888	529	200.73 103.36
12	Karnataka	4790	3251	55.29 31.67
13	Kerala	831	1146	175.55 104.04
14	Madhya Pradesh	3352	8279	53.86 30.85
15	Maharashtra	1894	324	151.01 75.50
16	Manipur	133	44	275.91 165.55
17	Meghalaya	348	48	31.10 17.15
18	Mizoram	130	0	35.83 0.00
19	Nagaland	64	0	25.69 14.15
20	Orissa	2176	3140	26.37 14.53
21	Punjab	800	98	124.05 71.06
22	Rajasthan	9952	5582	36.42 20.86
23	Sikkim	71	22	440.34 249.57
24	Tamil Nadu	7500	1181	10.83 5.97
25	Tripura	425	52	118.75 59.37
26	Uttar Pradesh	2209	2668	31.78 17.51
27	Utttaranchal	450	270	247.64 141.86
28	West Bengal	3669	1480	57.25 32.79
29	A&N Islands	14	0	133.08 76.23
30	D&N Haveli	18	1	0.09 2.10
31	Daman & Diu	0	0	0.06 0.00
32	Delhi	0	0	0.00

33 Lakshdweep 10 0 0.05 0.00  
 34 Pondicherry 15 21  
 36 Total(All India ) 56270 34999 3157.45 1736.49#

# Excluding Swajaldhara component which is demand driven

Annexure 5

Sub-component: Rural Roads

Goal: Every habitation over 1000 population and above (500 in hilly & tribal areas) to be provided an all-weather road, remaining 66802 habitations to be covered.

Programme: Pradhan Mantri Gram Sadak Yojana (PMGSY)

Programme in 2005-06

S. No.	States	Physical (upto September 2005)				Financial (Rs crore)			
		Target	Achievement			(upto November 2005)			

Length of roads in Km	Habitations to be covered	Length completed	Habitations covered	Central Allocation	Central Releases

1 Andhra Pradesh	2629.00	462	12	100.00	0.00
2 Arunachal Pr.	340.00	72	0	0	52.00 0.00
3 Assam	2061.00	1278	209	9	176.00 0.00
4 Bihar	281.00	402	0	332.00	181.56
5 Chhatisgarh	4467.00	2228	1204	309	330.00 235.07
6 Goa	0.00	2	2	5.00	0.00
7 Gujarat	0.00	222	119	60.00	44.35
8 Haryana	362.00	149	242	0	25.00 20.56
9 Himachal Pr.	1235.00	579	59	47	132.00 40.14
10 Jammu&Kashmir	0.00	0	0	60.00	0.00
11 Jharkhand	0.00	114	66	195.00	67.96
12 Karnataka	612.00	428	384	3	105.00 89.97
13 Kerala	0.00	11	7	25.00	0.00
14 Madhya Pradesh	5626.00	1909	1327	314	535.00 301.29
15 Maharashtra	0.00	119	51	140.00	0.00
16 Manipur	0.00	145	0	28.00	0.00
17 Meghalaya	93.00	30	73	33	40.00 0.00
18 Mizoram	0.00	101	4	27.00	0.00
19 Nagaland	0.00	290	21	25.00	0.00
20 Orissa	3097.00	1170	792	152	268.00 100.00
21 Punjab	0.00	45	26	30.00	9.46
22 Rajasthan	5446.00	1273	1211	338	286.00 231.96
23 Sikkim	144.00	57	22	14	25.00 0.00
24 Tamil Nadu	0.00	409	192	85.00	0.00
25 Tripura	81.00	16	12	35.00	19.79
26 Uttar Pradesh	4231.00	2932	2015	1284	445.00 631.37
27 Uttranchal	0.00	67	13	95.00	0.00
28 West Bengal	999.00	915	682	1000	221.00 1.30
29 Total(All India )	31704.00	13020.00	10625.00	4028.00	3882.00 1974.78

Annexure 6

Sub-component: Rural Telephone Connectivity:

Goal: Every village to be connected by telephone, remaining 66822 villages.

State proposed to be covered and achievements in 2005-06 are given in table below:

S.No.	State	Total No.of villages 30.09.2005 made so far	Coverage upto	Releases (Rs crores)
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1.	Andhra Pradesh	1074	208	0.36
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2.	Assam	8931	1976	0.32
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3.	Jharkhand	1694	30	-
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4.	Gujarat	4144	1657	0.33
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5.	Himachal Pr.	1002	234	0.14
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6.	Jammu & Kashmir	1755	206	0.23
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7	Madhya Pradesh	11894	3454	1.60
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8.	Chattisgarh	5043	675	-
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9.	Maharashtra	6441	1844	0.28
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10.	North East - I (Meghalaya, Mizoram, Tripura)	2128	76	0.07
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11.	North East - II (Arunachal Pr., Manipur, Nagaland)	1550	30	-
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12.	Orissa	4899		
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13.	Rajasthan	12386	2493	2.71
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14.	Uttaranchal	3881	195	-
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Total	66822	13078	6.04	
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For 2005-06, a provision of Rs.37.50 cr. has been made.